GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1837 ANSWERED ON:04.12.2012 HOME SECRETARY LEVEL TALKS Jagannath Dr. M.;Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Home Secretary level talks between India and Bangladesh were held in the recent past at Dhaka;
- (b) if so, the details of issues discussed during the said meeting;
- (c) whether the progress of security issues discussed during the previous joint working group meeting were also discussed during the said meeting;
- (d) if so, the details thereof; and
- (e) the details of the issues on which both sides have consensus?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): Joint Working Group (JWG) meeting and Home Secretary level talks between India and Bangladesh where held during 14-17 October, 2012 at Dhaka, in which security related issues such as action against leaders of Indian Insurgent groups (IIGs) reportedly staying in Bangladesh and their camps/hideouts, transfer of sentenced prisoners, smuggling of arms/ammunitions and fake currency notes, measures to check trafficking in women and children, smuggling of drugs and capacity building of law enforcement activities etc. were discussed. Both sides reiterated their commitment to act against the elements inimical to both countries and extending cooperation for apprehension of wanted criminals and fugitives reportedly staying in either country. Both sides also agreed for implementation of Co-ordinated Border Management Plan (CBMP) in letter and spirit for smooth guarding of international border. It was also agreed to revise the mechanism for regular consultations between the Dy. Commissioner (DC)- District Magistrate (DM) of border districts for resolving local issues. Both sides also agreed to further intensify the activities of the different Nodal points in different areas of co-operation, such as human trafficking, drugs, Interpol etc.